

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

104. CONT.P. 5/2024

In

C.P.(IB)-376(MB)/2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **10.07.2024**

NAME OF THE PARTIES: Mr. Lucindo Domingos Antonio De Faria
V/s.

Riverside Resorts and Holiday Homes private Limited

Appearance

For Petitioner : Adv. Sushruti Desai a/w Adv. Vinita Melvin i/b ANB Legal

For Respondent: Adv. Avinash R Khanolkar a/w Adv Khushbu Bhanushali

SECTION 07 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Learned counsel for the Petitioner submits that the rejoinder affidavit was filed on 21.06.2024, however, same is not reflected on the DMS. Petitioner to clear the defects, if any, and to ensure the same is reflected on DMS. List this matter on **19.08.2024**.

Sd-

CHARANJEET SINGH GULATI
Member (Technical)

---Arif---

Sd-

LAKSHMI GURUNG
Member (Judicial)